

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 92(ND)/2016
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE COMPANY: M/s. Satish Pawa & Ors.
Vs
M/s. Index Securities and Research Pvt . Ltd Ors .

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rakesh Kumar	Adv	P-titioner	
2.	Vinod Kumar	Sen Adv	—	—
3.	MANSUMYER SINGH, Adv		RESPONDENTS	
4.	KARAN MALHOTRA, Adv		ORDER No. 1 to 9	

Learned Counsel for the applicant seeks time to file the rejoinder as the reply in this regard has been filed only yesterday (25.4.2017).

Let the rejoinder be filed within a week with a copy in advance to the Ld. Counsel for the petitioner – non-applicant.

List for further consideration on 26.5.2017.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(R. VARADHARAJAN)

MEMBER (JUDICIAL)

Surjit
26.4.2017